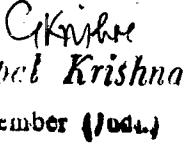


C. A. T. Bench, JAIPUR

Date of Order	Orders
7.9.93	<p>Mr. S. K. Jain - Counsel for the petitioner Mrs. S. P. Sharma - Sr. Legal Deptt. representative on behalf of respondents</p> <p>Heard. This is an M.P. for postponement of date in O.A. No. 322/93 which has been fixed for hearing on 15.12.93 on the ground that the Trade Test scheduled to be held in the first week of September 93 has been postponed and if the same is held earlier than the date of disposal of the aforesaid O.A. all the costs shall be borne and the applicant shall suffer irreparable loss. In the circumstances the M.P. is allowed and the date in O.A. No. 322/93 is postponed to 6.10.93. The M.P. is disposed of.</p> <p> (O. P. Sharma) Administrative Member</p> <p> Gopal Krishna Member (1984)</p> <p>Copy sent to the addl. and corp. C.I.F. (M. Bari) dated 6/6/93 Date 15.9.93 6568</p> <p></p>